

(d) if so, the details thereof; and

(e) the time by which the assistance is likely to be provided to the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e) Do not arise.

#### **National Water Resource Council**

1166. SHRI A. SIDDARAJU : Will the PRIME MINISTER be pleased to state :

(a) whether the State Government of Karnataka had made any representation opposing the Inter-State Council's recommendations on "equating tribunal awards with Supreme Court's decrees" and compulsory implementation of Tribunal awards within two years from the date of its notifications; and

(b) if so, the action taken on the above representation if any?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The State Government of Karnataka wrote to the Government of India that the tribunal awards should not have the force of court decrees and implementation of tribunal awards within any fixed time limit should not be insisted upon.

These suggestions of the Karnataka Government were made before the fourth meeting of the Inter-State Council held on 28th November, 1997. The Karnataka Government suggested that the minutes of the fourth meeting of the Inter-State Council should be amended accordingly.

The Central Government sent a reply to the Karnataka Government stating that it would be inappropriate now to amend the minutes drawn up and circulated, but the State Government of Karnataka will have the opportunity to raise these issues before the Inter-State Council in its ensuing meetings.

#### **One Crore Jobs**

1167. SHRI SAMIK LAHIRI : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are committed to its declaration to provide one crore jobs per year; and

(b) if so, the mode of providing these jobs?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Normally, the Five Year Plans project the employment opportunities for the country and the strategy to be pursued. The Approach to Ninth Plan states that a primary objective of the Ninth Plan will be to generate greater productive employment in the growth process itself by concentrating on sectors, sub-sectors and technologies which are more labour intensive, in regions characterised by higher rates of unemployment and under employment.

The Approach to Ninth Plan does not specify the number of jobs to be provided each year.

#### **Sanctions by Several Countries**

1168. SHRI RAMKRISHNA BABA PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that several powerful countries have announced sanctions against India;

(b) whether it is a fact that several projects in various stages which are underway with help of these countries will now come to standstill;

(c) if so, the details thereof;

(d) the number of several projects, State-wise ; and

(e) the alternative steps Government propose to take for the revival of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir.

(b) to (e) Information is being collected and will be laid on the Table of the House.

[Translation]

#### **Mahi Bajaj Sagar Project**

1169. SHRI MAHENDRAJEET SINGH MALVIYA : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have provided financial assistance to the Mahi Bajaj Sagar Project in Rajasthan;

(b) if so, the funds provided by the Union Government and spent thereon so far;

(c) whether the construction work of the Anandpuri and Sagwada canals which was undertaken 13 years ago under the above project has not been completed so far;

(d) if so, the reasons therefor; and

(e) the time by which the construction work of the above canals is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Central assistance to States is provided in the form of block loan/grant and is not tied to any project or sector of development.

(c) The construction work of both the canals is in the initial stages.

(d) and (e) Irrigation projects are executed by the State Governments as per their own priority.

[English]

#### Upper Krishna Project

1170. SHRI H.G. RAMULU : Will the PRIME MINISTER be pleased to state:

(a) whether any assistance from the World Bank has been received by the Government for the execution of Upper Krishna Project in Karnataka;

(b) If so, whether some irregularities and misappropriation of funds in the execution of work of the project has come to the notice of the Government;

(c) whether a team of M.Ps. has submitted a Memorandum to the Government for a CBI inquiry into the matter; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir. Upper Krishna Phase-II Project was implemented from 16.06.89 to 30.06.97 with World Bank assistance (US \$ 45 Million as loan from International Bank for Reconstruction and US \$ 160 million credit from International Development Agency).

(b) Government of Karnataka have received complaint regarding irregularities.

(c) A team of Member of Parliament, visited Upper Krishna Project in April, 1998 to see the progress of project, however no memorandum was submitted.

(d) In view of (c) above Question does not arise.

[Translation]

#### Sardar Sarover Project

1171. SHRI DATTA MEGHE : Will the PRIME MINISTER be pleased to state:

(a) whether some cracks have developed in Sardar Sarover dam recently;

(b) if so, the reasons therefor; and

(c) the steps being taken by the Government to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) and (c) Do not arise.

[English]

#### Comprehensive Test Ban Treaty

1172. SHRI T.R. BAALU : Will the PRIME MINISTER be pleased to state:

(a) whether the G8 countries had urged India to sign Comprehensive Test Ban Treaty (CTBT);

(b) if so, the reaction of Indian Government thereto; and

(c) the steps taken by the Government to meet the eventualities if the individual countries impose sanctions?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir. In a statement issued during their recent summit meeting (17th May, 1998), leaders of the G-8 Countries, *inter alia* called on India "to rejoin the mainstream of international opinion (and) to adhere unconditionally to the NPT and CTBT".

(b) Government have declared that India would be willing to consider being an adherent to some of the undertakings of the CTBT. However, Government have also stated that these decisions cannot be taken in a vacuum but would depend upon reciprocal responses.

(c) Government has conveyed its disappointment to the countries which have imposed sanctions, as it reflects an inadequate appreciation of India's legitimate security concerns. The implications of the sanctions by individual countries are being assessed. Government will take all necessary steps to safeguard our economic and other interests in the context of these measures.

#### Funds for Backward Areas

1173. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have agreed to provide sufficient funds to meet the finances in developing backward areas in Andhra Pradesh; and

(b) if so, the amount provided so far?